



Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:04/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4028/62692	648695	M/S. TIRBENI FLOUR MILL, ROHTAK, HARYANA. V/S. M/S. BAGHER RASTI GENERAL TRADING CO, LLC, P.O. BOX 401, DUBAI. U.A.E.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. AYPE TRADE MARK CO, 4279-GALI BHAIRON, NAI SARAK, DELHI- 110006.
2	179633	792564	M/S. SATYA PRAKASH & CO. RAILWAY ROAD, KAIM GANJ, DISST. FARRUKHABAD, U.P. V/S. M/S. VEER BAHADUR PRODUCTS, 21/145, NAYA BASS, LOHA MANDI, AGRA, U.P.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110006. V/S. M/S. P.K. ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA-02, U.P.
3	151853	642597	M/S. GANGA ENTERPRISES, G.T. ROAD, SIRHIND PUNJAN. V/S. M/S. KOHINOOR SANITATIONS PVT. LTD, AZAD MARKET, MANDI ROAD, JALANDHAR, PUNJAB.	M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. BAJAJ REGISTRAION SERVICE, 102, JAY ESS COMPLES, SHASTRI MARKET, OPP. DAIL VIR PARTAP, JALANDHAR- 144001. PUNJAB.
4	146465	843363	M/S. PARASHAV TRADING CO, SHOP NO. 4, TALAB MANDIR MARKET, GURMANDI, LUDHIANA,	M/S. SHARMA & ASSOCIATES ADVOCATE, 1834/1-E, PAVITTAR NAGAR,

			<p>PUNJAB. V/S. M/S. MAX MARA FASHION GROUP, ITALY.</p>	<p>HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001</p>
5	152996	636666	<p>M/S HAHNEMANN SCIENTIFIC LABORATORY (INDIA), 2 SUBHASH MARG, LUCKNOW 226006, UTTAR PRADESH V/S M/S GLENMARK PHARMACEUTICALS LIMITED B-2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026 (FINAL ARGUMENTS 2:30PM)</p>	<p>MS/ ROMESH CHADHA & CO A-589, INDIRA NAGAR, A- BLOCK, LEKHRAJ MARKET MARG, LUCKNOW- 226016. V/S M/S VISHESH & ASSOCIATES, 2, 3RD FLOOR, YESHWANT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI – 400023 (FINAL ARGUMENTS 2:30PM)</p>



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:05/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-2367/57572	658914	M/S. R.N. PRODUCT, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, U.P. V/S. M/S. KATHIL TOBACCO BHANDAR, BARA BAZAR, MAURANIPUR, JHANSI-284204, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDANBAN, SANJAY PLACE, AGRA- 02, V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
2	158778	1023415	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. CENTAUR LABORATOREIS PVT. LTD, KUMAR ENGINEERING WORKS COMPUND, KALINA, SANTACRUZ (EAST), MUMBAI- 400029.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. ASIAN PATENT BUREAU, 22-23, 2 ND FLOOR, 160, D.N. ROAD, FORT MUMBAI- 400001.
3	DEL-T-4871-96174	606180	M/S. SWASTIC ELCTRICALS, 45/63, GAYA PRASAD LANE, KANPUR-208001, U.P. V/S. M/S. S. KUMAR ENTERPRISES (SYNFABS) LIMITED, 'NIRANJAN', 99, MARINE DRIVE, MUMBAI- 400002.	SHRI. BASANT LAL GUPTA ADVOCATE, 51/1, K.K. GARG MARKET, RAM GANJ, NAUGHARA, KANPUR- 1, U.P. V/S. M/S. W.S. KANE & CO, SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. GURKISONDAS HOSPITAL, SARDAR VALLABHBHAI

				PATEL ROAD, MUMBAI- 400004.
4	154067	763749	M/S. MARC LABORATORIES PRIVATE LEMITED, 3, AVANBHAI MANSIONS, VIDHAN SABHA MARG, LUCKNOW- 226001 V/S. M/S. PEIZER ENTERPRISES SARL, LUXEMBOUG	M/S. ROMESH CHADHA & CO., GROUND FLOOR, 1 ARYA SAMAJ MANDIR ROAD, GANESH GAN, LUCKNOW- 18 V/S. M/S. LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049.
5	DEL-T- 3348/60502	698299	M/S. J.R. OSWAL KNITWEARS, 3154, SUNDAR NAGAR, MAHAVIR COLONY, LUDHIANA, PUNJAB. V/S. M/S. SHIVESH APPARELS, 14, NITYADHAN MIKHERJEE ROAD, 6 TH FLOOR, HOWRAH- 711101. W.B.	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. D. SEN & CO, 6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA- 700001.
6	DEL-T-3529	688154	M/S.EURO POLYMERS PRIVATE LIMTED, WH-66, MAYAPURI PHASE – I, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.	M/S. S. KUMAR & COMPANY, 2/21, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
7	119299	843453	M/S. A.C.J.K., 2730, NAYA BAZAR, DELHI- 110006. V/S. M/S. G.S. CHATHA RICE MILLS, CHATIWIND GATE, TARN TARAN ROAD, AMRITSAR- 143022. PUNJAB.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505
8	136088	843453	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
9	199536	832368	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MeOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR,

**M/S.FIFA MARKETING AG,
GRAFENAUWEG 2, CH-6304 ZUG,
SWITZERLAND.**

**REMFY HOUSE AT THE
MILLENNIUM PLAZA, SECTOR 27,
GURGAON- 122002**

10	214921	919469	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
11	205293	619338	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
12	DEL-T- 2406/57652	628150	M/S. DELHI ELECTRICALS, 1/6822 EAST ROHTAS NAGAR, BABARPUR ROAD, SHAHDARA, DELHI- 110032. V/S. M/ S. CHINAR TRUST, C-37, CONNAUGHT PLACE, NEW DELHI- 110001.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
13	193512	719410	M/S. FUTURE ENTERPRISES PVT, SINGAPORE. V/S. M/S. MC DONALD'S, U.S.A.	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003
14	156534	661461	M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S.HARI CHAND SHRI GOPAL, 12 GAGAN VIHAR, DELHI.	M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
15	116659	608957	M/S. KAMAL PUSTAKALAYA,	M/S. MANGLA REGISTRATION

			<p>1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>	<p>SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>
16	147276	692679	<p>M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>	<p>M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>
17	183414	999790	<p>M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.</p>	<p>M/S. RAHUL RAJPUT (ADVOCATE) FOR CHAMBERS OF LAW 336-B, BHAI RANDHIR SINGH NAGAR, LUDHIANA, PB. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.</p>
18	129200	701490	<p>M/S. THREE-N-PRODUCTS PVT. LTD, 3030, STREET NO. 4, RANJIT NAGAR, NEW DELHI- 110008. V/S. M/S. DR. SMITA NARAM, BHADRAN NAGAR, CROSS ROAD, NO.2, MILAP THEATRE, S.V. ROAD, MALAD (WEST) MUMBAI.</p>	<p>M/S. DELHI TRADE MARK COMPANY, F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. USHA CHANDRASEKHAR ADVOCATE, 3E1, COURT CHAMBERS, NEW MARINE LINES, MUMBAI- 400020.</p>



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:06/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	165874	709322	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. SAKTHI SUGARS LIMITED, 102, MOUNT ROAD, GUINDY, CHENNAI- 600032.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MOHAN ASSOCIATES, FLAT NO. D-4, III FLOOR, CEEBROS BUILDING, DOOR NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI- 600018.
2	T-4092/63675	679520	M/S. DABUR INDIA LIMITED. 22-SITE-IV, SAHIBABAD-201010 GHAZIABAD, U.P. V/S. M/S. THREE-N- PRODUCTS PVT LTD., 3030, STREET NO. 4, RANJIT NAGAR, NEW DLEHI- 110008 (FINAL HEARING 2:30PM)	M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI-110019. V/S. M/S. DELHI TRADE MARK COMPANY. F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI-110005. (FINAL HEARING 2:30PM)
3	161718	631614	M/S. BB TECHNOLOGIES, U.S.A. V/S. M/S. BLACK BOX EL-MAN, 1-A/B ALLARAKHA, GROUND FLOOR, 11/15 MAULAN AZAD ROAD, NEAR BANK OF MAHARASHTRA, JACOB CIRCLE, MUMBAI- 400011. (FINAL HEARING 2:30PM)	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001. (FINAL HEARING 2:30PM)

4	178819	767410	<p>M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734-D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055.</p> <p>V/S</p> <p>M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015</p>	<p>M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019</p> <p>V/S</p> <p>M/S SUBRAMANIAM, NATARJ & ASSOCIATES , ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048</p>
5	233095	793779	<p>M/S. FRENCH CONNECTION LTD, 75-83, FAIRFIELD ROAD, BOW, LONDON</p> <p>V/S.</p> <p>M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015</p>	<p>M/S. ZEUSIP ADVOCATES C-4, JANGPURA EXTENSION NEW DELHI- 110014</p> <p>V/S.</p> <p>M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015</p>
6	163676	990675	<p>M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB.</p> <p>V/S.</p> <p>M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.</p>	<p>M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB.</p> <p>V/S.</p> <p>MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD, GUJARAT.</p>
7	152678	624881	<p>M/S. BRAHMA SHANKAR KHANNA, M-20, GOLE MARKET, MAHANAGAR , LUCKNOW, U.P.</p> <p>V/S.</p> <p>M/S. KRAFT FOODS HOLDING INC. U.S.A.</p>	<p>M/S.ROMESH CHADHA & CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018</p> <p>V/S.</p> <p>M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</p>



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:07/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-4706/105393	744569	M/S. KRISHNA ELECTRICALS (REGD) DADRI COLONY, NEAR GURDWARA, SAMANA (PUNJAB) V/S. M/S. LARESE & TOUBRO LIMITED. L & T HOUSE, BALLARD ESTATE, N. M.MARG, MUMBAI-400001	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, SHAHEEN APARTMENT, MODY STREET, FORT, P.B. NO.1865, MUMBAI-400001
2	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
3	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON- 122002 HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006

4	197370	772091	<p>M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. FEM CARE PHARMA LIMITED, PLOT NO.D-55, M.I.D.C. AMBAD, NASHIK- 422010</p>	<p>M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001</p>
5	228674	787546	<p>M/S. WINGS PHARMACEUTIALS PVT. LTD, J- 13, UDYOG NAGAR, MAIN ROHTAK ROAD, NEW DELHI- 110041 V/S. M/S. ZEE TELEFILMS LTD., 135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD, WORLI , MUMBAI- 400018 AT ALSO J- 27, SOUTH EXTENTION PART- I, NEW DELHI- 110049 (FINAL HEARING 2:30PM)</p>	<p>M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W) NEW DELHI- 110026 V/S. MS. PRATHIBA M. SINGH, F- 12, JANGPURA EXTN, NEW DELHI- 110014 (FINAL HEARING 2:30PM)</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:11/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	142575	890485	M/S. SWARUP SHRI CHAND, 5034, RUI MANDI, SADAR BAZAR, DELHI- 110006 V/S. M/S. BAJAJ AUTO LTD AKURDI, PUNE-411035	M/S. S. M. GUPTA & COMPANY 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COUTRS, DELHI -110054 V/S. M/S.KHAITAN & CO MEHER CHAMBERS, 4 TH & 5 TH FLOORS R.K. MARG, BALLARD ESTATE MUMBAI- 400038
2	236108	761301	M/S. CRAVATTIFICIO ZADI S.R.L. VIA COMELICO, 29-20135, MILANO, ITALY V/S. M/S. METROPOLITAN TRADING COMPANY. 10/76, OFF. HAINES ROAD, WORLI, MUMBAI-400018.	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005
3	DEL-T- 3491/60861	593424	M/S. SURYA FOOD & AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S.BHAGWATI FOODS PRIVATE LIMITED,	M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET & SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.

			MANGALM BUILDING (SECTION-A), 2 ND , FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,	
4	148867	891253	M/S. B.L. NAMKEEN PRODUCTS, 82, GALI KHAJAJCHI WALI, CHOPLA MANDIR CHAZIBAD, U.P.-201001. V/S. M/S. BALAJI WAFERS PVT. LTD, SHED NO. C-1 B/17-18, PLOT NO.- 42, AJI G.I.D. RAJKOT- 360003. GUJARAT.	M/S. EVEREST TRADE MARK CO, CH.NO. 718, WESTERN WING, TIS HAZARI, DELHI- 110054. V/S. M/S.K.C. PATEL & CO. 208, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KAKARIA ROAD, AHMEDABAD- 380022. GUJARAT.
5	208481	628730	M/S. GODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49, COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI- 110065. V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX KURESHI NAGAR, KURLA (EAST), BOMBAY- 400070.	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALL ADVOCATE, RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, HAMAM STREET, FORT MUMBAI- 400023.
6	DEL-T- 3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.
7	152567	684931	M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. S.S. RANA & CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.
8	149371	878544	M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S.	M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S.

			M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.
9	167956	978744	M/S. SONUS NETWORK, U.S.A. V/S. M/S. SONUS ELECTRONICS CORPORATION, 475, OLD LAJPAT RAI MARKET, D ELHI- 110006.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002, V/S. M/S. S.M. GUPTA & COMPANY, 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054.
10	247043	775294	M/S. UNIQUE TRADING CO. 2468, CHHOTA RANG MAHAL, TILAK BAZAR, DELHI- 110006 V/S. M/S. FRIENDS AUTO (INDIA) LTD, 38-A, INDUSTRIAL AREAL, FARIDABAD- 121001 HARYANA (FINAL HEARING 2:30 PM)	M/S. SHIV LAW HOUSE, 109/29, VARDHMAN TOWER, G BLOCK COMM. CENTRE, VIKAS PURI, NEW DELHI- 110018 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 (FINAL HEARING 2:30 PM)



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838

011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:12/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3608	742734	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. GODREJ SARA LEE LED. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI 400079	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. W.S. KANE & CO SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 40004
2	182082	762242	M/S. ATLAS MACHINE TOOLS CORPORATION, G.T. ROAD, DHOLEWAL, OPPT, MILITARY CAMP, LUDHIANA PUNJAB V/S. M/S. TATA MOTORS LIMITED, BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK, MUMBAI- 400001	M/S. MAHTTA & CO, 43-B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB V/S. M/S. DEPENNING & DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD MUMBAI- 400036
3	150912	692207	M/S. PRAVEEN GUPTA & NAVEEN GUPTA, 115, G.T. ROAD, RAIL BAZAR, KANPUR-4. U.P. V/S.	M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P. V/S. M/S. WORLWIDE INTELLEC,

			M/S. HERO CYCLES LIMITED, HERO NAGAR, G.T. ROAD, LUDHIANA-141003. PUNJAB.	313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034.
4	167189	706431	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
5	206803	752853	M/S. JAIN RICELAND PVT. LTD, 1783, NAYA BAZAR, DELHI- 110006 V/S. M/S. SHREE RAJMOTI INDUSTTIES, BHAVNAGAR ROAD, RAJKOT- 3 GUJRAT (FINAL HEARING 2:30 PM)	M/S. MANCHANDA ASSOCIATES, 15/1061, (2 ND FLOOR), NAIWALA KAROL BAGH NEW DELHI- 110005 V/S. M/S. UNION TRADE MARK COMPANY, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025 (FINAL HEARING 2:30 PM)
6	165571	993173	M/S. B.R. KUMAR & SONS, NAYA MOHALLA, LAKKAR BAZAR, LUDHIANA, PUNJAB. V/S. M/S. OMRON CORPORATION, JAPAN.	M/S. SHARMA ASSOCIATES, 1834/1-E, PAVITTAR NAGAR, HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
7	167193	706430	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 1.10005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:13/04/2016

Time: 2:30PM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-1318	571004	M/S.SWASTIK PIPES LTD, 1/23-B, ASAF ALI ROAD, NEW DELHI- 110002. V/S. M/S. T.T. INDUSTRIES, 12 NEW COLONY, MODEL BASTI, NEW DELHI- 110005. (FINAL ARGUMENTS 2:30 PM)	M/S. PREMIER REGISTRATION SERVICE, 8/2, RAJINDER NAGAR, NEW DELHI- 110060. V/S. M/S. SHILPI JAIN SHARMA (ADVOCATE) C-149,C.L. JOSEPH BLOCK, TEES HAZARI COURT, NEW DELHI- 110054. (FINAL ARGUMENTS 2:30 PM)
2	234278	779603	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAHPALAYAM, ERODE- 638004. (FINAL ARGUMENTS 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017 (FINAL ARGUMENTS 2:30 PM)
3	200977	702051	M/S. SHAKTI BHOG FOODS	M/S. WORLDWIDE REGISTRATION

			<p>LIMITED, 24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. SHAKTHI TRADING COMPANY, NO. 6, MAMARATHUPALAYAM, ERODE- 638004. (FINAL ARGUMENTS 2:30 PM)</p>	<p>BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. RAJESH RAMANATHAN ADVOCATE, M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017 (FINAL ARGUMENTS 2:30 PM)</p>
4	234277	780450	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL, ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAH PALAYAM, ERODE- 638004. (FINAL ARGUMENTS 2:30 PM)</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017 (FINAL ARGUMENTS 2:30 PM)</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:18/04/2016

Time: 11:00AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	167233	925977	EIH LIMITED, 7, SHAM NATH MARG, DELHI - 110 054. V/S. SINGH HOTELS (P) LTD. 33-A, OLD IDGAH COLONY, AGRA, U.P.	M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. P.K. ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA-02, U.P.
2	DEL-T- 1715/55207	607885	M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING & MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.	M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:19/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	120532	673888	M/S. PHARMA SYNTH FORMULATIONS LTD. 10/15, JHILMIL INDUSTRIAL AREA, DELHI-110095 V/S. M/S. RAPTAKOS, BRETT & CO. LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025 (FOR FINAL ARGUMENTS 2:30 PM)	SHRI. AJAY SAHNI 14/55, PUNJABI BAGH (WEST). NEW DELHI-110026. V/S. M/S. RAPTAKOS, BRETT & CO. LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025 (FOR FINAL ARGUMENTS 2:30 PM)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:20/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY. (FOR FINAL ARGUMENTS 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002. (FOR FINAL ARGUMENTS 2:30 PM)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:21/04/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	176147	798769	M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.
2	165990	986317	M/S. INTERNATIONAL BUSINESS MACHINES CORPORATION, U.S.A. V/S. M/S. SUPER CASSETTES INDUSTRIES LIMITED, E-2/16, WHITE HOUSE, ANSARI ROAD, DARYA GANGJ, NEW DELHI- 110002. (FINAL ARGUMENTS 2:30PM)	M/S. ANAND & ANAND, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001. (FINAL ARGUMENTS 2:30PM)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838

011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:25/04/2016

Time: 11:00AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3509	589487	M/S. N.V. SUMATRA TOBACCO. (INDONESIA) V/S. M/S. ITC LIMITED. VIRGINIA HOUSE, 37, J.L. NEHRU ROAD, KOLKATA 700071. WEST BENGAL (FINAL ARGUMENTS 2:30PM)	M/S. JEHANGIR GULABHAI & BILIMORIA & DARUWALLA. RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STEET), FORT, MUMBAI- 400023 V/S. M/S. S. MAJUMDAR & CO. 5, HARISH MUKHERJEE ROAD, KOLKATA-700025. (FINAL ARGUMENTS 2:30PM)
2	257185	813562	USHA INTERNATIONAL LTD SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001 V/S. AGROTEK FIBRES 1111, SHANTI NIWAS, PATTHAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNANAGAR, HARYANA	M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 V/S. PARVEEN KUMAR GUPTA BG-114, GUPTA TOWER, SANJAY GANDHI TRANSPORT NAGAR, NEAR MAIN G.T.K. ROAD BYE PASS, DELHI-42
3	234598	807979	MAHESH HOSIERY FACTORY (P)LTD, 3162, BARWALA CHOWK, GALI MANDIR WALI, PAHARI DHIRAJ,	MARS TRADE MARKS CO., F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.

			DELHI-110 006. V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD N*4*-8/. 22, MIDC, ANDHERI EAST, MUMBAI-400 093	V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD NO. 22, MIDC, ANDHERI EAST, MUMBAI-400 093
--	--	--	---	---



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:26/04/2016

Time: 11:00AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162052	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD. MODI FLOUR MILLS COMPOUND, OKHLA INDUSTRIAL ESTATE, NEW DELHI-110020 V/S. M/S. MOHAN ROCKY SPRINGWATER BREWERIES LTD. MOHANWADI, K HOPOLI-410203 (FINAL HEARING 2:30PM)	M/S. MAN MOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI-110008 V/S. M/S. ARJUN T. BHAGAT 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO.1865, MUMBAI. (FINAL HEARING 2:30PM)
2	125662	826538	M/S DR. RECKEWEG & CO, BERLINER RING 32, D-64625, BENSHEIM, GERMANY V/S M/S LORD'S HOMOEOPATHIC, C-106/5, NARAINA INDL. AREA, PHASE-I, N. DELHI.	M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008. V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
3	234175	892869	M/S. UNIQUE MANUFACTURING CO, BULANDPUR ROAD, BYE PASS, JALANDHAR 144 004, PUNJAB V/S M/S SUKHMANI MALLEABLES, E-69, FOCAL POINT EXTN.,	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB

			JALANDHAR CITY, PUNJAB STATE	V/S M/S. KULDIP & ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005.
--	--	--	---	---



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:27/04/2016

Time: 11:00AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	204190	745787	M/S. KUNDAN RICE MILLS LTD, 64- 75, OLD LAJPAT RAI MARKET, DELHI- 110006 V/S. M/S. BROTHER INDUSTRIES LTD, 15-1, NAESHIRO- CHO MIZUHO-KU NOGOYA, JAPAN	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. LALL LAHIRI & SALHOTRA LLS HOUSE, PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001
2	211169	890102	HIRAN AGRITECH PRODUCTS PRIVATE LIMITED , 66, TURNER ROAD, CANTT., KANPUR-208004. V/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT.LTD, R.O.60, (OLD-34) ANDERSON STREET, CHENNAI-600001	MANGLA REGISTRATION SERVICE, 1961, KATRA SHAHNSHAHI, OPP. CENTRAL BANK, CHANDNI CHOWK, DELHI - 110 006. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date:28/04/2016

Time: 11:00AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201267	715499	M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NIWESDCHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013 (FINAL HEARING 2:30PM)	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS & CO. 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071 (FINAL HEARING 2:30PM)